

Public Notice
 Notice No. 52/2023
 I, Narasimhaiah Residing at Main Maruthi Badavane Bangalore has lost the Original GPA Doc No. 12 dated 11.08.2011 at Bangalore. Accordingly he has filed a petition in Bangalore City Court dated 30.03.2023 for SCHEDULE 12 of the piece and parcel bearing Eastern Half portion Site No. 1/27-1/28/150 village uttarahalli hobli Kumbh taluk measuring East to West 40 feet North to South 40 feet East by Site No. 150A, West by western portion of same site No. 1/27-1/28/150 North by site No. 1/27-1/28/150. If anyone finding the document is hereby to handover the same to our address mentioned hereunder.
ASHA S, Advocate
 2nd Floor Byranna building
 562123, M. No. 9060950265

102, द्वितीय तल्ला, अभियंत्रण भवन, कचहरी रोड, राँची
 पत्रांक- दिनांक-
आमंत्रित निविदा रद्द संबंधी सूचना
 एतद् द्वारा सूचित किया जाता है कि ग्रामीण कार्य विभाग, कार्य प्रमण्डल, हजारीबाग के निविदा आमंत्रण संख्या- 193/2022-23/RWD/HAZARIBAGH, दिनांक- 21.12.2022. PR NO.- 285677 द्वारा प्रकाशित निविदा में आईडेंटिफिकेशन संख्या- RWD/HAZARIBAGH/14/2022-23, एवं RWD/HAZARIBAGH/15/2022-23, की निविदा को अपरिहार्य कारणवश रद्द किया जाता है।
 नोडल पदाधिकारी
 PR 294061 Rural Work Department (22-23)_D ई-प्रोक्युमेंट सेल

झारखण्ड सरकार
ग्रामीण कार्य विभाग,
मुख्य अभियंता का कार्यालय,
102, द्वितीय तल्ला, अभियंत्रण भवन, कचहरी रोड, राँची
 पत्रांक- दिनांक-
आमंत्रित निविदा रद्द संबंधी सूचना
 एतद् द्वारा सूचित किया जाता है कि ग्रामीण कार्य विभाग, कार्य प्रमण्डल, चतरा के निविदा आमंत्रण संख्या- 53/RI/2022-23/RWD/CHATRA, दिनांक- 27.12.2022. PR NO.- 286091 द्वारा प्रकाशित निविदा में आईडेंटिफिकेशन संख्या- RWD/CHATRA/01/2022-23 एवं RWD/CHATRA/02/2022-23 की निविदा को अपरिहार्य कारणवश रद्द किया जाता है।
 नोडल पदाधिकारी
 PR 294116 (Rural Work Department) 22-23 (D) ई-प्रोक्युमेंट सेल

FORM A

PUBLIC ANNOUNCEMENT
 (Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)
FOR THE ATTENTION OF THE STAKEHOLDERS OF WIPRO PERSONAL CARE PRIVATE LIMITED

1. Name of Corporate Person	WIPRO PERSONAL CARE PRIVATE LIMITED
2. Date of Incorporation of Corporate Person	11 th December 2018
3. Authority under which Corporate Person is incorporated / registered	ROC-Bangaluru
4. Corporate Identity Number of Corporate Person	U36999KA2018PTC119331
5. Address of the registered office and principal office (if any) of corporate person	Wipro House, 6th Floor, #8, 7th Main, 80 Feet Road, Koramangala, 1st Block, Bangalore - 560034, Karnataka
6. Liquidation commencement date of corporate person	30 th March 2023
7. Name, address, email address, telephone number and the registration number of the Liquidator	Name: Mr. Joby Chacko Address: Pride Sunrise, Second Floor, Flat No.104A Next to Pride Valika Layout, Jigani Hobli Bengaluru - 560 083 Email: jobykc@gmail.com Ph: +91 96633 08656 Registration No. IBBI/IPA-001/IP-P01372/2018-19/12300
8. Last date for submission of claims	29 th April 2023

Notice is hereby given that M/s. Wipro Personal Care Private Limited has commenced voluntary liquidation on 30-03-2023.
 The stakeholders of M/s. Wipro Personal Care Private Limited are hereby called upon to submit a proof of their claims, on or before 29th April 2023 to the liquidator at the address mentioned against item 7.
 The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.
 Submission of false or misleading proofs of claim shall attract penalties.
 Date: 01.04.2023
 Place: Bengaluru

Sd/-
Joby Chacko
 Liquidator
 Reg No. IBBI/IPA-001/IP-P01372/2018-19/12300

Borrower and the public in general that the undersigned has taken symbolic possession of the property described herein below in exercise of powers conferred on him under Sub-Section (4) of Section 13 of the Act read with Rule 8 of the Security Interest (Enforcement) Rules, 2002 on 27.03.2023.
 The Borrower in particular and the public in general is hereby cautioned not to deal with the property and any dealings with the property will be subject to the charge of **ASSETS CARE & RECONSTRUCTION ENTERPRISE LTD.** for an amount Rs.51,92,526 (Rupees Fifty One Lakhs Ninety Two Thousand Five Hundred Twenty Six Only) as on 30.11.2019 and interest thereon.
 The Borrower's attention is invited to provisions of Sub-Section (8) of Section 13 of the Act in respect of time available, to redeem the secured assets.

DESCRIPTION OF THE IMMOVABLE PROPERTY

ALL THAT PIECE AND PARCEL OF THE HOUSE PROPERTY BEARING NO. 52, MEASURING EAST TO WEST 30 FEET AND NORTH TO SOUTH 40 FEET SITUATED AT K.S.R.T.C. BLOCK, BANNIMANTAP EXTENSION, MANDI MOHALLA, HANUMANTHA NAGAR, MYSURU - 570015, KARNATAKA AND WHICH IS BOUNDED AS FOLLOWS:-

EAST : PROPERTY NO. 51 WEST : PROPERTY NO. 53
 NORTH : PROPERTY NO. 22 SOUTH : ROAD

Sd/-
Authorised Officer
Assets Care & Reconstruction Enterprise Ltd.
 (102-TRUST)

Date : 27.03.2023
 Place: MYSURU

BEFORE THE HON'BLE COMMERCIAL COURT AT EGMORE, CHENNAI
 COS No. 1047 of 2022

ITC Limited
 Education and Stationery Products Business,
 ITC Centre, 5th Floor, No. 760, Anna Salai, Chennai 600002,
 Rep. by its Management Accountant
Mr. Hardik Patel
 V/s
 ...Plaintiff

- M/s. Media House, Partnership Firm, No: 1993, Sanjeevani Hospital Compound, 5th Main, M.C.C. "A" Block Davangere Karnataka-577004
 Rep by its Partners
- Mrs. Prathibha M.S, W/o Mallikarjunappa, Partner, M/s. Media House, Partnership Firm, No: 1993, Sanjeevani Hospital Compound, 5th Main, M.C.C. "A" Block Davangere Karnataka-577004
- Mrs. Sudha G.M, W/o. Manjunath Gourakkalavar, Partner, M/s. Media House, Partnership Firm, No: 1993, Sanjeevani Hospital Compound, 5th Main, M.C.C. "A" Block Davangere Karnataka-577004
- Mrs. Vijayalakshmi Veeramachineni, W/o. Raghavendra Prasad, Partner, M/s. Media House, Partnership Firm, No: 1993, Sanjeevani Hospital Compound, 5th Main, M.C.C. "A" Block Davangere Karnataka-577004
- Mr. G. Manjunath Gowda, S/o. G. Jayappa, Partner, M/s. Media House, Partnership Firm, No: 1993, Sanjeevani Hospital Compound, 5th Main, M.C.C. "A" Block Davangere Karnataka-577004
 ...Defendants

NOTICE

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Sub: COS No. 1047 of 2022 - M/s ITC Ltd. Vs. M/s. Media House & 4 Ors. - Hon'ble District Judge, Commercial Court at Egmore, Chennai.

Kindly Take notice that the above suit filed by my client M/s. ITC Ltd., against you for recovery of money came up before the Hon'ble Commercial Court at Egmore, Chennai, and the Hon'ble Commercial Court at Egmore, Chennai was pleased to order notice to you returnable by 6.04.2023. Hence, kindly appear before the Hon'ble Commercial Court at Egmore, Chennai on 6.04.2023 either in person or through a pleader failing which please note that the matter will be heard and disposed of in your absence.

Sd/-
S. ARUN PRASAD
 COUNSEL FOR PLAINTIFF
 NO. 271, NEW ADDITIONAL LAW CHAMBERS,
 HIGH COURT, CHENNAI 600 104

Public Notice
 ग्रामीण कार्य विभाग, कार्य आमंत्रण संख्या- 193/2022-23/RWD/HAZARIBAGH, दिनांक- 21.12.2022. PR NO.- 285677 द्वारा प्रकाशित निविदा में आईडेंटिफिकेशन संख्या- RWD/HAZARIBAGH/14/2022-23 एवं RWD/HAZARIBAGH/15/2022-23 की निविदा को अपरिहार्य कारणवश रद्द किया जाता है।
 नोडल पदाधिकारी
 PR 294061 Rural Work Department (22-23)_D ई-प्रोक्युमेंट सेल

JANA SMALL FINANCE BANK
 (A scheduled commercial bank)
 Head Office: The Fairway, Ground & First Floor, Survey No.: 10/1, 11/2 & 12/2B, Off Domlur, Koramangla Inner Ring Road, Next to EGL Business Park, Challaghatta, Bangalore-560071.
PUBLIC NOTICE FOR AUCTION OF GOLD ORNAMENTS
 The below mentioned borrowers have failed to repay the loan and redeem the gold ornaments pledged as security for the loan.

10	31888730018504	Sameena Khanum	13.3
11	31888730019651	Rakesh T	16.2
12	31888730019661	Yasmin Taj	5.4
Jana Small Finance Bank Ltd., Ground and First Floor, Plot No.22 at PID No 85-6-22, Sarvagna Nagar, Wheeler Road, Frazer Town, Bangalore-560005.			
13	31988730023881	Siddiq Basha A M D	52.5
14	31988730023902	Patel Sab M	14.6
15	31988730025055	G Hanuman Gowda	5.2

13x8 Chrs
Hosadigantha, Bengaluru 01-04-23